

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3673  
ANSWERED ON:19.03.2013  
CRIME AGAINST PEOPLE HAILING FROM NORTH EAST  
Singh Shri Ganesh;Toppo Shri Joseph

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether cases of crimes/atrocities against people hailing from the North-Eastern Region particularly women, have been reported in the country;
- (b) if so, the details thereof and the total number of such cases reported and accused arrested along with the action taken against them during each of the last three years and the current year, crime-wise and State-wise;
- (c) whether the Government has carried out any review to ascertain the reasons behind such cases;
- (d) if so, the details and the outcome thereof;
- (e) whether the Government is formulating any action plan to check such cases; and
- (f) if so, the details thereof and the other corrective steps taken to curb such cases?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (d): No specific data/information in respect of cases of crimes/atrocities against people hailing from the North-Eastern Region, particularly women, is maintained separately.

(e) to (f): Some incidents of crime against people from the North East have been reported in some States and in Delhi but those have been random and isolated in nature and action has been taken immediately to book the miscreants. `Police` and `Public Order` are State subjects under the Seventh Schedule to the Constitution of India and, therefore, the State Governments and UT administrations are primarily responsible for

prevention, detection, registration and investigation of crime and for prosecuting the criminals through the law enforcement machinery within their jurisdiction. The Union Government, however, attaches highest importance to the matter of prevention and control of crime. Ministry of Home Affairs has sent consolidated Advisory on discrimination and racial profiling faced by Indian citizens North Eastern States in some parts of the country - measures needed to curb has issued on 10th May 2012 and another Advisory on redressal of the grievances of the people of north Eastern States has also been issued on 17th August 2012 to all the State Governments/ UT Administrations. In order to specifically address the problems faced by the residents from North-Eastern States in Delhi, 7 officers of the rank of Additional Commissioner of Police/ Deputy Commissioner of Police viz. Deputy Commissioner of Police North, North-West, South, South-East, South-West, West and East districts are designated as Nodal officers. These Nodal Officers hold periodic meetings with the students and residents of the North-Eastern States staying in their respective areas and address the issues raised in such meetings. One Joint Commissioner of Police rank officer has also been nominated as Co-ordinator to oversee efforts made by the District nodal officers and DCP/PCR.